

keeping a close watch on the¹ situation. Central Government have been assisting the State Government as and when necessary.

Japan's financial assistance to India

3100. SHRI KAPIL VERMA:

SMT. VEENA VERMA:

SMT. SATYA BAHIN:

SHRI DAVID LEDGER:

Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that Japan has agreed to provide 2.6 billion dollars to a World Bank affiliate and 1.3 billion dollars to Asian Development Bank; if so, what would be India's share out of this assistance, particularly in view of the fact¹ that World Bank has postponed all further lending to Beijing; and

(b) by when the agreement is likely to be signed with Japan for its official development assistance of 97 billion yen for the current fiscal year to India?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO): (a) Japan's contribution for International Development Association (IDA)—VIII would be \$ 2.6 billion. India's share is decided on the overall contribution to IDA-VIII and not on the donor country basis. Japan has also agreed to contribute US \$1,321 billion to Asian Development Fund (ADF)—V of the Asian Development Bank (ADB). The question of India's eligibility to the total ADF—V resources is yet to be decided by ADB.

(b) The Exchange of Notes with the Government of Japan for its official development assistance of Yen 96.710 billion to India for the current fiscal year 1980-90 is likely to be signed by the end of November, 1989.

Notices to Missionaries for leaving the country

3101. SHRI PRAMOD MAHAJAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) what are the names of the missionaries who have been served with the notice to leave India during the last three years? State-wise;

(b) whether notices served to a few of them have been cancelled, if so, what are the reasons thereof; and

(c) how many of them are still living in the country and what action has been taken to send them back?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM): (a) to (c) Information is being collected and will be laid on the Table of the House.

Pension cases of Hyderabad! freedom fighters

3102. DR. BAPU KALDATE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) what is the progress made so far in disposing of the cases relating to pension of freedom fighters of Hyderabad?

(b) what is the number of cases disposed of as on 30th June, 1989;

(c) what is the number of cases still to be considered, as on 30th June¹ 1989; and

(d) whether all the cases would be completed during the next few months?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SANTOSH MOHAN DEV): (a) to (d) Out of 19,650 applications received from applicants claiming participation in Hyderabad Merger Movement as underground workers, 19,200 cases were referred to the non-official Hyderabad Special Committee set up for scrutinising such claims. The Committee have